COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 91 OF 2016 APPEAL NO. 92 OF 2016 AND APPEAL NO. 93 OF 2016

Dated: 24th November, 2017

In the matter of

Present:	Hon'ble Mrs. Justice Ranjana P. Desai, Chairperso		
	Hon'ble Mr. I. J. Kapoor, Technical Member		

BSES Rajdhani Power Ltd. &	 Appellant(s)	
Vs. Delhi Electricity Regulatory	 Respondent(s)	
Counsel for the Appellant(s)	: Mr. Rahul Kinsa	

Counsel for the Respondent(s) : Mr. Divyanshu Rai Mr. Nikhil Nayyar for R-1

> Mr. Anand K. Ganesan Ms. Swapna Seshadri for R-2

<u>ORDER</u>

List these matters for hearing on 15.02.2018.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd